

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.95 OF 2017 &
IA NOs.275 & 273 of 2017**

Dated: 19th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Green Energy Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Ar. Adv.¹
Mr. Parinay Deep Shah
Ms. Mandakini Ghosh
Mr. Saransh Shaw
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Divyanshu Rai for CERC

ORDER

Admit. Issue notice on the appeal as well as on the I.A. No. 275 of 2017 (Appl. for stay). Mr. Nikhil Nayyar takes notice on behalf of Respondent No.1.

List the I.A. No. 275 of 2017 for hearing on **25.04.2017**. Reply to the I.A. may be filed by the respondent on or before 21.04.2017 after serving copy on the other side. Thereafter, rejoinder, if any, to the same may be filed on or before 24.04.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**

¹ Inserted pursuant to Order dated 20.04.2017